

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA/167(AHM)2021 in CP(IB) 127 of 2017

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2021**

Name of the Company: Sankalp IN A Partnership Firm Through Its
Partner Kailash Goenka
V/s
Amit Jain RP For Neesa Leisure Ltd

Section 60(5) IBC r.w rule 11 of NCLT,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.
2.

ORDER
(through video conferencing)

Mr. Bhavesh Choksi, Advocate appeared on behalf of Applicant. Mr. Nandish Chudgar, Advocate appeared on behalf of RP. Mr. Saurabh Soparkar, Sr. Advocate along with Mr. Raheel Patel, Advocate appeared on behalf of Express Resorts and Hotels Limited.

The matter is fixed for hearing, however, an IA 308/2021 is filed by Express Resorts and Hotels Limited with a prayer to implead him as a party Respondent in the instant application.

IA 308/2021 is allowed today for impleading the Applicant as party respondent in the instant IA. In view of that, the Applicant of instant application i.e. IA 167/2021 is directed to take appropriate steps for impleading the Applicant of IA 308/2021 in the instant application as party Respondent No.3.

Chockalingam

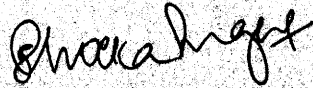
Manorama

Since, pleading is not required to be change, the applicant may make a suitable correction by way of amendment in IA 154/2021 in presence of Dy. Registrar putting their initials.

The Express Resorts and Hotels Limited has already filed their reply. Hence, the Learned Lawyer appearing on behalf of the Express Resorts and Hotels Limited does not wish to file any further reply.

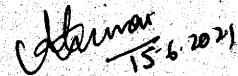
The parties are at liberty to file written submissions with case laws within 4 days.

List the matter on 15.06.2021 for hearing.



CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL

Dated this the 28th day of April, 2021



MANORAMA KUMARI
MEMBER JUDICIAL